(d) if so, what are the names of drugs being produced alongwith licensed and installed capacity;

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- (e) what te the percentage of utilisation of capacity of each drug; and
- (f) by when ID PL will be able to utilise the full available capacity?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICA'S IN THE MINIS TRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH) • (a) No, Sir.

- (b) The Ministry monitors the per formance of the company periodically.
- (c) to (e) A statement showing the names of the key bulk drugs being produced by **IDPL** alongwith licensed an^ installed capacities percentage of capacity utilisation of each of these drugs during 1986-87 is attached. (See below)
- (f) The company has targetted to reach 80 per cent capacity utilisation in five years time.

## Statemen t

Name of the Key bulk drug					Unit	Licensed capacity	Installed capacity	Percenta- ge capaci- ty utilisa-
						• · · · · · · · · · · · · · · · · · · ·		tion dur- ing 1986- 87
1.	Sodium Penicillin	n .			MMU	Included in the li- cence for potassius Penicillin	53	31-3
2.	Procain Penicillis	ı .		٠.	MMU	-do-	52	31.5
3.	Streptomycin Sul	phate		٠,	T/Base	85	85	28.5
4.	Totracycline				MT	200	200	34.4
5.	Ana'gin .		٠.	٠.	MT	400	500	27.3
6.	Sulphadimidine				MT	1000	600	44.1
7.	Sulphaguanidine	•,			MT	250	250	46.4
8.	Vitamin B1				MT	120	120	41-5
9.	Vitamin B2				MT	24	30	29.0
10.	Vitamin B6	٠.	٠.		MT	50	30	0.0
11.	Niacinamide .				MT	320	180	62.0

2482. [Transferred 25th the August, 1987].

## Impor of coal

2483. SHRI SUNL BASU RAY: Will the Minister of ENERGY be pleased to state;

(a) whether it if a fact that there is a sharp increas in the pit head

stocks of coal and if so, what are the reasons therefor;

- (b) whether it is also a fact that despite the growing pit head stocks, coal is being imported; if so, what are the reasons therefor;
- (c) what is the total quantity of. coal imported so far and which are

the exporting countries and the total cost incurred thereon;

- (d) how long the import would be continued;
- (e) what is the likely impact of this import on the national economy; and
- (f) whether Government intend to reverse the trend?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) No, Sir.

Th<sub>e</sub> All India pit-head stock of coal which was stood at 28.83 million tonnes as on 1.4.1987 has declined to 23.59 million tonnes as on 31.7.1987.

to Questions

(b) to (f) While a limited quantity of noncoking coal is being imported by industries particularly cement plants, there is import of coking coal Jn substantial quantities by Steel Plants (SAIL and TISCO). The sources, quantities and approximate value of coking coal imports by the Steel Secto'r during the past two years are given below:

Year	Countries of Import	Total quantity ( in million tonnes)	Approximate C&F value (Rs. in crores)
1935-86	Austr <sup>alia</sup> , Canada & Poland	2.454	195.2
1986-87	Australia and Poland	2.56	205 Tengative

The main reasons for import of coking coal are: the ishortfall in availabilty of prime coking coal which is expected to continue upto 1994-95; the advantage that Steel Plants realize by blending superior imported coking coal with indigenous coking coal. In the case of non-coking coal, superior quality of coal has been allowed to be imported on Open General Licence and limited imports are resorted to industries entitled to them.

The present order of imports is not likely to have any adverse effect on the economy since they constitute a very small proportion of coal production and consumption in the country.

## Complaints against Abbott Laboratories

2484. SHRI SAMAR MUKHERJEE: Will the Minister of INDUSTRY be pleased to state:

(a) whether a memorandum had been submitted to  $\mathrm{hi}_{\mathrm{m}}$  on 20th October, 1988 by Abbott Laboratories Em-

ployees' Union, Bombay complaining about the misuse of Loan Licencing system by M/s. Abbott Laboratories (India) Limited;

- (b) if so, what steps are being taken by Government on the complaint;
- (c) how the company is maintaining the standard and the quality of its products which are being manufactured by third parties; and
- (d) whether it is a fact that after the application for part of shares from the parent company Abbott Laboratories, Chicago by Shri Nuslie Wadia of Bombay Dyeing, the company has suspended its Kurla Factory since 26th November, 1986?

THE MINISTER OF STATE IN THE DEPARTMENT OP CHEMICALS AND PETRO-CHEMICALS IN THE MINIS TRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH); (a) Yes. Sir.

(b) and (c) The system of loan-licensing is regulated under the Drugs